

GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
RAJYA SABHA
UNSTARRED QUESTION NO : 820
(TO BE ANSWERED ON THE 6th December 2021)

DELAY IN HANDING OVER OF AIRPORTS TO ADANI GROUP

820. SHRI M.V. SHREYAMS KUMAR

Will the Minister of CIVIL AVIATION be pleased to state:-

- (a) whether six airports have been handed over from Airports Authority of India (AAI) to Adani Group under PPP model and if so, the details thereof including the economic advantage of it for the country;
- (b) whether Adani Group had requested AAI to invoke force majeure to delay take-over of these airports due to COVID-19 and if so, the details thereof; and
- (c) the loss suffered by AAI due to the delay in handing over of airports to Adani Group?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION

(GEN. (DR) V. K. SINGH (RETD))

(a): Yes, Sir. Airports Authority of India (AAI), after bidding process has awarded 06 airports namely Ahmedabad, Jaipur, Lucknow, Guwahati, Thiruvananthapuram and Mangaluru for Operations, Management and Development under Public Private Partnership (PPP) to M/s Adani Enterprises Limited (AEL) for a lease period of 50 years. AAI remains the owner of these airports and will receive revenues from the PPP partner in the form of Per Passenger Fee (PPF) in respect of these airports throughout the concession period. Moreover, AAI gets back its investment in these airports as upfront payment which can be used for development of airport infrastructure by AAI at Tier II and Tier III cities. Also, AAI is not required to incur any CAPEX and OPEX at these airports during the lease period. All these airports will come back to AAI once the Concession Period is over.

(b): The Concessionaire invoked force majeure and sought extension of time of 205 days in taking over of three airports viz. Mangaluru, Ahmedabad and Lucknow and sought 06 months' extension time for the remaining three airports viz. Guwahati, Jaipur and Thiruvananthapuram due to COVID-19. AAI had granted 03 months extension in each case. These airports were subsequently handed over to AEL within the extended period.

(c): Prior to handing over of these six airports, the revenue from these airports continued to be received by AAI. Further, as per the Concession Agreement, the Concession Period of 50 years commences from the date of takeover of the airport by the Concessionaire. Therefore, there is no loss to AAI due to delay in handing over of the airports.
